

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**.APPLICATION NUMBER : CA/4/IB/2018**  
**PETITION NUMBER : TCP/46/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD**  
**NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD**  
**UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

The matter is called. No representation on behalf of both the parties. Put up on 11.01.2018.

**(S VIJAYARAGHAVAN)**  
**Member (Technical)**

**(K ANANTHA PADMANABHA SWAMY)**  
**Member(Judicial)**

bc